

Annexure - 4

**Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 30/12/2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Shriram Finance Limited (Formerly known as Shriram City Union Finance Limited	29/12/2022	8943084	8906932	Unsecured	No	No	0.81	NIL	NIL	36152	NIL	Note 2
2	Edelweiss Asset Reconstruction Company Limited-acting Trustee of the EARC-Trust SC- 462	29/12/2022	652976937	652976937	Unsecured	No	No	59.68	NIL	NIL	NIL	NIL	Note 2
			661920021	661883869				60.49	NIL	NIL	36152	NIL	

\*Note 2 - Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors; same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

*Jitender Kothari*  
**Jitender Kothari**

Interim Insolvency Professional of CIRP of  
 RNP Marketing and Cargo Private Limited  
 IP Regn. No. IBBI/PA-001/IP-P00540/2017-2018/10965  
 AFA No. AA/1/10965/02/210923/104532 valid upto 21/09/2023

